

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 13th September, 78.

NOTIFICATION
INCOME TAX

No.2503(F.No.203/47/78-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, the Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income-tax Rules, 1962 under the category of "Institution" in the area of other natural or applied sciences, subject to the following conditions:-

1. that the Ganesh Scientific Research Foundation, New Delhi will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences. (other than agriculture/animal husbandry/fisheries & medicines).
2. That the said Foundation will furnish the Annual Return of its Scientific Research activities to the prescribed authority for every financial year in such forms as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

GANESH SCIENTIFIC RESEARCH FOUNDATION, NEW DELHI.

This notification will be effective from 17.3.1978 to 31.3.1981.

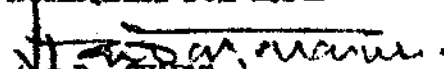
Sd/- (J.P. SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

Copy to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication & Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Director, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi, with reference to their O.M.No. TU 1/155/78-RA dated 24th August, 78.
5. The Managing Trustee, Ganesh Scientific Research Foundation, 14, Sunder Nagar, New Delhi, with referencet to his letter dated 4th March, 1978.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I. (DS&P), New Delhi. (5 copies).

Sd/-
(J.P. SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

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(S.D. SHARMA)
ASSTT. DIRECTOR (DS&P).

NO. CC/ITA. II/2413/537/DSF/78.

* SHARMA *